

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

C.A. No. 568 of 1994

Monday this the 18th day of April, 1994

CORAM

THE HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

K.V. Devadasan,  
Kunnemmel Variam,  
Karkitakam Kunnu,  
Alanallur Via. Palghat Dist. ...Applicant

(By Advocate Mr. M.R. Rajendran Nair)

Vs.

1. The Director General of Posts  
New Delhi.
2. The Chief Post Master General,  
Kerala Circle, Trivandrum.
3. The Superintendent of Post Offices  
Manjeri Division, Manjeri. ...Respondents

(By Advocate Mr. Mathew J Nedumpara, ACGSC)

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Apprehending that his candidature may not be  
considered for the post of Extra Departmental Branch  
Post Master, Vettathur, applicant has approached this  
Tribunal.

2. Learned Standing Counsel submits that the candidature  
of applicant will be considered along with the candidature  
of other eligible persons, and selection made.
3. We record the submission. We consider it unnecessary  
to issue any direction or consider the matter on merits.  
Application is disposed of with the aforesaid direction.

No costs.

Dated 18th April, 1994.

*P.V. Venkatakrishnan*

P.V. VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

*Chettur Sankaran Nair*

CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN